

*(Interruptions)\**

MR. SPEAKER: You are accusing them of breaking the rules, but you are doing it yourself. If they do it, I reprimand them; I reprimand anybody who contravenes the rules and I do the same to you also.

*(Interruptions)\**

MR. SPEAKER: I conduct the proceedings of the House according to the rules.

*(Interruptions)\**

MR. SPEAKER: I am a judge. Nothing doing. I have got no personal opinion. I am only the Speaker and I go according to the rules. I am the Speaker.

*(Interruptions)\**

MR. SPEAKER: Do not teach me. I cannot break the rules for you. I am the last person to break any rules. All have to be under the rules and I will go according to the rules.

11.38 hrs.

MOTION UNDER RULE 388

**Suspension of Question Hour**

*[English]*

SHRI BASUDEB ACHARIA (Bankura).  
I beg to move:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it provides for the first hour of the sitting being made available for the asking and answering of questions, to enable the House to discuss the Report of the Thakkar Commission which should be laid on the Table of the House immedi-

ately."

MR. SPEAKER: The question is:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it provides for the first hour of the sitting being made available for the asking and answering of questions, to enable the House to discuss the Report of the Thakkar Commission which should be laid on the Table of the House immediately."

*The motion was negatived*

SHRI DINESH GOSWAMI (Guwahati):  
I have not stood up; I hope you will give me a chance at the appropriate moment under the rules as I want to make a submission on this.

MR. SPEAKER: Shri Datta Samant.

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#### ORAL ANSWERS TO QUESTIONS

*[English]*

#### **Sick Industrial Units in Maharashtra**

\*265. DR. DATTA SAMANT: Will the Minister of INDUSTRY be pleased to state:

(a) the number of large and small scale industrial units in Maharashtra as on 31 December, 1988;

(b) whether there has been any increase in the number of sick industrial units in Maharashtra and if so, the reasons therefor;

(c) the total Government and bank money involved in these units; and

(d) the total number of workers in these units?